

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 15

IA 60/2024 (NEW IA) CA 167/2009 In CP/18(MB)2005

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **18.04.2024**

NAME OF THE PARTIES: **APURVA PARIKH VS NATVAR PARIKH**
INDUSTRIES LTD & ORS.

Section 397-398 of the Companies Act, 2013

ORDER

IA No. 60/2024 –

1. Mr. Kashish Mainkar, Advocate a/w Ms. Sonal Sengar, Advocate i/b Wadia Ghandy & Co. appeared for the respondent.
2. Learned Counsel for the Respondent seeks some time to peruse the IA and to file their objections.
3. None present for the Applicant.
4. List this IA on **10.05.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna